

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.410
CP(CAA)63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited
And
Jasch Gauging technologies limited

... Applicant

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 13.06.2023

Coram:

Mr. MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Mr. RAHUL PRASAD BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Gupta, CS, Mr. Saurabh Agrawal,
CS & Mr. Jashoa Gaglani,
For the RD : Ms. Shankari Mishra, Adv.
For the OL : Ms. Hemlata Rawat, Adv.

ORDER

The Ld. Counsels for the Applicant and the RD are present. Let the matter be fixed for hearing before the **Regular Bench** on **01.08.2023**.

Sd/-
RAHUL PRASAD BHATNAGAR,
MEMBER (TECHNICAL)

Sd/-
MAHENDRA KHANDELWAL,
MEMBER (JUDICIAL)